

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ablaze Info Solutions Private Limited Date of Commencement of Liquidation: 18-01-2021; List of Stakeholders as on Date: 04-03-2023; Name of IP: Mr. Rajiv Bhatnagar; Process Number: 1; Last 5 digit of registration number: 10160

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	6	39375771	6	39375771				NA
2	Liquidation costs incurred till date	3	988376	3	988376				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	48779007801				41050996628	7728011173	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	70303731	1	18520917			51782814	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3460	352293160					352293160	<a href="#">Annexure 9</a>
Total		3475	49241968839	10	58885064	0	41050996628	8132087147	